CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL

West Block -2, R.K. Puram, NEW DELHI

Date: 31 May 2020

OFFICE ORDER

In continuation of the Office Order dated 23 May 2020, the Hon'ble President directs that the last date of pronouncement of order reserved cases and release of detailed orders is extended by two weeks i.e. upto 12.6.2020 and the same may be done after obtaining prior permission, as the case may be, from the Hon'ble President.

(Bineesh Kumar K. S.) Registrar

Copy to:

- 1. SPS to Hon'ble President, CESTAT, New Delhi.
- 2. Hon'ble Members, CESTAT, All Benches.
- 3. Deputy Registrars/Assistant Registrars/HOO, CESTAT, All Benches.
- 4. Notice Board/Website.